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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 267/(MAH)/2017
M.A. No. 386/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Manik Kodre & Ors.

V/s
Magic Glass Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	m B Kasodhar	PCS for Respondent 4	c B Kasodhar
2.	Manohar Athavale	PCS for	Manohar
3)	Nitish Kodre	Petitioner Petitioner 3	Nitish
4	AJAY M. ANTARKAR	PCS for R-2 & R-3	Ajay Antarkar

ORDER

MA 386/2017 IN CP No. 267/241-242/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 05.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)